

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 589/2003

This the 9th day of April, 2003

HON BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Baljor Singh  
son of late Sh. Hardwari Singh,  
R/o T-27-C, Railway Colony,  
Naya Bazar,  
Delhi.

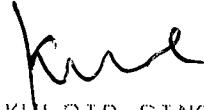
(None)

Versus

Union of India  
through  
Senior Divisional Superintending/  
Engineer Estate,  
Delhi Division,  
Northern Railway,  
State Entry Road,  
New Delhi.

OA IN DE R ((ORAL))

None is present for the applicant despite repeated calls. OA is dismissed in default and for non-prosecution.

  
( KULDIP SINGH )

Member (J)

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